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Title: The Speaker made reference on the National Panchayati Raj Diwas.

MADAM SPEAKER: Hon. Members, 24<sup>th</sup> April is observed as the National Panchayati Raj Diwas to mark the coming into effect of the Constitution (73<sup>rd</sup> Amendment) Act 1992 on 24<sup>th</sup> April, 1993. This watershed legislation, which transformed Mahatma Gandhi's dream of Gram Swaraj into reality, has brought about a paradigm shift in our democratic polity. Tomorrow we would be completing two decades of Panchayats receiving constitutional status. This indeed is a momentous occasion in our on-going endeavours for reinforcing local governance at the grass root level. Let us re-dedicate ourselves to further empowering the Panchayati Raj Institutions in our country and extend our best wishes to their elected representatives.

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...(Interruptions)

**11.02 hrs**

*At this stage, Shri Suvendu Adhikari, Shri Shailendra Kumar, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.*

MADAM SPEAKER: Now, Question Hour. Q.401, Shri Yashvir Singh.

...(Interruptions)

**11.02½ hrs**

MADAM SPEAKER: Q. No.401, Shri Yashvir Singh.